

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O.A. No. 25/1987.

July 27, 1992.

Shri Ved Parkash & Others Vs. U.O.I.

None appears for the petitioners. Shri R.L.Dhawan, counsel on behalf of the respondent is present. Hence dismissed. No costs.

Sukanya
(I.K.RASGOTRA)

MEMBER (A)

Malimath
(V.S.MALIMATH)
CHAIRMAN

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